NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.394/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES:

Shalimar Paints Ltd. V/s. Gammon India .Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

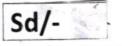
S. No.	NAME	DESIGNATION	SIGNATURE
34	p.M. Dixit	Representative	Froixit 1
34	Yajewendia Kingh	Adv for Petitiones	J.1.1.1.

ORDER TCP 394/I&BC/NCLT/MB/MAH/2017

- 1. Learned Representatives of both sides are present.
- Settlement terms have been communicated by the Respondent Debtor. Now under consideration by both the sides.
- 3. Hence matter is adjourned to 18.09.2017.

Sd/-

BHASKARA PANTULA MOHAN Member (Judicial) 22.08.2017



M.K. SHRAWAT Member (Judicial)